

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) The Integrated Child Development Services (ICDS) Scheme is a Centrally Sponsored Scheme being implemented by the State Governments/UT Administrations. The Ministry of Women and Child Development provides funds to the States/UTs in the prescribed cost sharing ratio and monitors the Scheme.

Welfare of the Anganwadi Workers and Anganwadi helpers is paramount and the Ministry has been taking required steps in this direction. Since implementation of the Scheme is done by the States/UTs, the demands raised by various organizations from time to time are considered and sent to them for taking necessary action.

(b) The honoraria of Anganwadi Workers and Anganwadi Helpers was enhanced by Government of India from ₹1500/- p.m. to ₹3000/- p.m. and ₹750/- p.m. to ₹1500/- p.m. respectively w.e.f. 01.04.2011. The honorarium of AWWs engaged in Mini-AWCs has further been enhanced from ₹1500/- p.m. to ₹2250/- p.m. w.e.f. 04.07.2013. Besides, some States/UTs are also giving additional honorarium to Anganwadi Workers and Anganwadi Helpers out of their own resources for any additional work assigned to them from time to time.

Districts covered under IGMSY

156. SHRI DILIP KUMAR TIRKEY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that the coverage of Centrally Sponsored Scheme (CSS) namely the Indira Gandhi Matritva Sahyog Yojana (IGMSY), aimed at improving the health and nutrition status of pregnant and lactating women and their young infants, is very poor in the country;

(b) if so, the total number of districts covered under the said scheme, at present; and

(c) by what time their would be 100 per cent coverage of the said scheme?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) and (b) The Indira Gandhi Matritva Sahyog Yojana (IGMSY) is implemented in 53 selected districts of the country on pilot basis.

(c) The Prime Minister of India has approved Pan-India implementation of the Maternity Benefit Programme to cover all the districts of the country w.e.f. 01.01.2017. The Ministry of Women and Child Development has sought *ex-post facto* approval of the Cabinet for Pan-India implementation of the Maternity Benefit Programme.

The House then adjourned for lunch at one of the clock.
